

SUPREME COURT OF INDIA
(GRANT NO.63)

Statement of Receipts and Disbursements for the year 2009-10

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Dec, 2009	Coppy upto Dec, 2008	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	5.14	1.87	174.87
	Non-Tax Revenue	1.78	1.41	26.24
	Grants-in-aid & contribution	0	0	
	Capital Receipts			
	Recovery of Loans	0.35	0.38	-7.89
	Other Non- DebtCapital Receipts	0	0	
	Public Debt	0	0	
	Contingency Fund	0	0	
	Public Account	26.27	12.07	117.65
A	Total Receipts	33.54	15.73	113.22
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan	0	0	
	Non-Plan	84.7	59.37	42.66
	Capital Expenditure			
	Plan	0	0	
	Non-Plan	0	0	
	Loans & Advances			
	Plan	0	0	
	Non-Plan	0.03	0.13	-76.92
	Contingency Fund	0	0	
	Public Account	11.39	10.27	10.91
B	Total Disbursements	96.12	69.77	37.77
C	Net Cash Flow (A-B)	-62.58	-54.04	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts for the year (2009-2010)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Dec, 2009	Coppy upto Dec, 2008	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	5.14	1.87	174.87
2	0049-Interest Receipts	0.09	0.1	-10
3	0059-Public Works	0.83	0.73	13.7
4	0070-Other Administrative Service	0.36	0.20	80
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits 0075-Miscellaneous General Services	0.13	0.13	0
6	0210-Medical and Public Health	0.24	0.12	100
7	0216-Housing	0.13	0.13	0
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.35	0.38	-7.89
	<u>Total:</u>	7.27	3.66	98.63

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2009-2010)

(Rupees in Crore)

S.No.		R.E. 2009-2010			Actual Exp upto - Dec, 2009			Coppo upto Dec, 2008		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.63									
	Supreme Court of India	0	98.83	98.83	0	79.22	79.22	0	56.42	56.42
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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